



THE HIGH COURT OF KERALA

84742

Kochi : 682 031

Dated : 03.10.2018

PROCEEDINGS

High Court Establishment - filling up of vacancy in the category of Computer Assistant Grade II on temporary basis – orders issued.

- Read : 1. High Court Proceedings No. A2-41333/2017(1) dated 11.09.2018  
2. High Court proceedings No. A2-424/2017(1) of even date

ORDER No. A2 – 424/2017(2)

Smt. Anu V. K., Office Attendant, High Court in the scale of pay of ₹ 16500-35700, who has been included in the panel for appointment as Computer Assistant Grade II, High Court as per the High Court Proceedings read (1) above, is appointed by transfer as Computer Assistant Grade II in the High Court, on temporary basis, in the scale of pay of ₹ 20000-45800, **forthwith**, vice Smt. Jayasree P., Computer Assistant Grade II, High Court temporarily promoted as Computer Assistant Grade I, High Court as per the High Court proceedings read (2) above. She is posted to the '**Registration Unit in Filing Data Entry Section**', High Court.

She will be eligible for compensatory allowance @ ₹ 1000/-p.m for attending the cause list work.

(By Order)

  
Sureshkumar D.  
Assistant Registrar

To

- The person concerned.  
The Joint Registrars, High Court.  
The Deputy Registrar concerned, High Court.  
The Public Relations Officer, High Court.  
The Private Secretary to the Chief Justice, High Court.  
The Finance Officer, High Court.  
The Assistant Registrar concerned, High Court.  
The Assistant Registrar in charge of K Section & Chief Librarian, High Court.

P. T. O.

2018

The Section Head concerned and 'K' Section, High Court.

The Confidential Assistants to the Registrars and Additional Registrar

(General Administration), High Court.

The Finance Wing, High Court.

The 'G' (Accounts - II & III) Sections, High Court.

The 'IT' Section, High Court (for uploading in the website).

The A3 and A4 seats, High Court.

The Administrative Records Section, High Court.

The file.

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